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**Title: Regarding inclusion of some Tribal communities in the Scheduled Tribes Order under Article 342 of the Constitution**

**SHRIMATI APARAJITA SARANGI (BHUBANESWAR):** The tribal community comprises 22.85% population in Odisha. There are 62 different tribes in the state. The majority of their concentration is found in 13 districts. I would like to draw the attention of the Government towards the need for the inclusion of the following 3 tribes in the Scheduled Tribes Order under Article 342 of the Constitution:

- SA-A-RA/ SARA community as a synonym of the notified community Saora, Savar, Sahara. These are notified tribes for Odisha state at SI.NO. 59. There are 5,34,751 people (2011 census) who belong to this community. The matter has been placed before the Centre a couple of times since 1985. The latest recommendation of the task force was sent to the Centre for positive consideration in May 2014.
- Recognition of KANDHA KUMBHAR is pertinent in the ST Order for Odisha. The population of the entire community is 16,27,486 (2011 census) in Odisha.
- DHARUA, DHURUBA, DHURVA tribe must also be included. The population of this community is 18,151 (2011 census) in Odisha.

It is unfortunate that all the three cases mentioned above duly recommended by the State Government have been pending with the Government of India for a very long period. I request the Hon'ble Minister to take appropriate action in this regard.

